

STATEMENT

Number of godowns in each State for storage of procured foodgrains and sugar
procured by Government

Sl. No.	State	Number of Godowns		
		F.C.I.	C.W.C.†	S.W.Cs.‡
1.	Andhra Pradesh	132	23	41
2.	Assam	136	13	24
3.	Bihar	58	7	56
4.	Gujarat	48	14	62
5.	Haryana	73	7	56
6.	Himachal Pradesh	1
7.	Jammu & Kashmir	7
8.	Karnataka	41	6	39
9.	Kerala	73	..	68
10.	Madhya Pradesh	266	5	149
11.	Maharashtra	45	11	85
12.	N.E.F. Region	30
13.	Meghalaya	1
14.	Nagaland	..	1	..
15.	Orissa	54	4	51
16.	Punjab	114	11	126
17.	Rajasthan	116	2	94
18.	Tamil Nadu	40	8	37
19.	Tripura
20.	Uttar Pradesh	235	16	106
21.	West Bengal	233	8	34
22.	Union Territories	6	3	..
TOTAL		1,707	129	1,029

.. † for foodgrains.

‡ for foodgrains and general warehousing.]

SOCIAL AND ADULT EDUCATION

195. SHRI BAPURAOJI MARO-
TRAOJI DESHMUKH : Will the Minister
of EDUCATION, SOCIAL WELFARE
AND CULTURE be pleased to state :

(a) the steps taken by Government
during the last three years for social and
adult education; and

(b) the extent to which the State
Governments have implemented the Central
Schemes in this regard.

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUNDER):

(a) During the last three years, the

Government has continued on-going pro-
grammes and has launched new pro-
grammes in the field of adult education as
indicated below :—

ON-GOING PROGRAMMES

(1) Farmers Functional Literacy
Project;

(2) (i) Preparation of Literature for
Neo-Literates by giving Grants to
States for the production of literature
for neo-literates;

(ii) Prize Competition of manuscripts
for neo-literates; and

(iii) Supply of follow-up literature
for neo-literates.

(3) Workers'—Social Education Institutes;

(4) Polyvalent Adult Education Centres (Shramik Vidyapeeths) for urban industrial workers;

(5) Assistance to Voluntary Organisations working in the field of adult/non formal education.

NEW PROGRAMMES

(6) Non-Formal Education for the age-group 15-25; and

(7) Functional Literacy for Adult Women in the age-group 15-45.

(b) Programmes mentioned at 1, 2(i), 6 and 7 above are being implemented through and with the help of State Governments. Generally speaking, they have co-operated in implementing these programmes.

SUPPLY OF DRINKING WATER IN MADRAS CITY

196. SHRI M. KADERSHAH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what progress has so far been made on the scheme for supplying drinking water to Madras City from Krishna river; and

(b) by when the scheme is likely to be completed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (i) The Scheme is under examination.

(b) No definite date can be given at this stage.

PAPERS LAID ON THE TABLE

- I. REPORT (1974-75) AND ACCOUNTS OF THE CENTRAL FISHERIES CORPORATION LIMITED, HOWRAH AND RELATED PAPERS.
- II. REPORT (1975-76) AND ACCOUNTS OF THE WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LIMITED, NEW DELHI AND RELATED PAPERS
- III. REPORT FOR THE YEAR ENDED ON THE 31ST MAY, 1976 AND ACCOUNTS OF THE NATIONAL SEEDS CORPORATION LTD., NEW DELHI AND RELATED PAPERS.

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): Sir, on behalf of Shri Parkash Singh Badal, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956 :—

(i) (a) Tenth Annual Report and Accounts of the Central Fisheries Corporation Limited, Howrah, for the year 1974-75, together with the Auditors, Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library for (a) and (b) See No. LT-273/77].

(ii) (a) Seventh Annual Report and Accounts of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library for (a) and (b) See No. LT-387/77].

(iii) (a) Thirteenth Annual Report and Accounts of the National Seeds Corporation Limited, New Delhi, for the year ended the 31st May, 1976, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library for (a) and (b) See No. LT-272/77].

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) above. [Placed in Library. See No. LT-272/77]

I. THE MEGHALAYA WILD LIFE (STOCK DECLARATION) RULES, 1977.

II. THE MEGHALAYA WILD LIFE (TRANSACTIONS AND TEXIDERMY) RULES, 1977.